

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1160 of 2019

IN THE MATTER OF:

State Bank of India & Anr.

...Appellants

Versus

Scotts Garments Ltd. & Ors.

...Respondents

For Appellants:

**Shri Chitranshul A. Sinha, Ms. Sonali Khanna and
Shri Anshuman Mohit Chaturvedi, Advocates**

For Respondents:

**Shri K.V. Balakrishnan and Shri Rahul Kumar
Sharma, Advocates (R-2)
Shri Deepak Verma and Ms. Sunita Sharma,
Advocates (R-4)**

ORDER

30.01.2020 Counsel for Respondent No.4 (Canara Bank) wants to file Reply. Reply may be filed within a week. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal in 'Orders category' on 19th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md